

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 24th March, 2015
Time: 2:00 PM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

SUPPLEMENTARY LIST

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No.182/2013 & M.A.No.370/2014. (PH)	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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